

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3980
TO BE ANSWERED ON 10.08.2017

ROADS BUILT UNDER MGNREGS

3980. SHRI DUSHYANT CHAUTALA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to give directions to all the States to ensure certain minimum standards for construction of roads under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in a manner to revamp the scheme;
- (b) if so, the details thereof;
- (c) whether the technical panel set up by the Ministry has come up with standard specifications for roads built under the said scheme; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): All-weather rural road connectivity to unconnected villages and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal roads or streets including side drains and culverts within a village are permissible activities under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The Ministry has issued guidelines with standard specifications for providing single all-weather road connectivity to non-PMGSY habitations under MGNREGS or in convergence with MGNREGS.
